

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 23**

**IA 1196/2024 In RCP(IB)/8(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 20.03.2024**

**NAME OF THE PARTIES:      IC POINT THROUGH ITS PROPRIETOR**  
**VS DSK MILKOTRONICS PVT. LTD.**

Section 9 of the Insolvency & Bankruptcy Code, 2016

---

**ORDER**

**IA No. 1196/2024 -**

1. Mr. Rushikesh Dusane, Advocate i/b Adv. Ajinkya Kurdukar appeared for the Applicant.
2. The present application is filed for taken on record list of constitution of Committee of Creditors.
3. Accordingly, it taken on record.
4. In view of above, **IA No. 1196/2024 is allowed and disposed of.**

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna